

ITEM NO.801

COURT NO.6

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

M.A. No...../2018 in Civil Appeal No. 458/2018

NATIONAL HIGHWAY AUTHORITY OF INDIA

Appellant(s)

VERSUS

M/S. PROGRESSIVE MVR(JV)

Respondent(s)

WITH

M.A. No...../2018 in
Civil Appeal No. 460/2018

Date : 28-03-2018 These applications were mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s)

Mr. Naresh Kumar, AOR

Mr. P. S. Patwalia, Sr. Adv.(Mentioned by)

Mr. Manish K. Bishnoi, AOR

Mr. Devansh Srivastava, Adv.

Ms. Ila Haldia, Adv.

Ms. Harshika Verma, Adv.

For Respondent(s)

Mr. K. Parameshwar, AOR

Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the applications on 06th April, 2018.

(NIDHI AHUJA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER